

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:721
ANSWERED ON:24.07.2015
Import of Coconut Oil
Mullappally Shri Ramachandran

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- a) whether State Trading Corporation has decided to import coconut oil;
- b) if so, the details thereof and the reasons therefor;
- c) whether the Government proposes to withdraw the said decision considering the concern of coconut farmers; and
- d) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (d) STC is only a canalizing agency and imports coconut oil for a particular buyer as per the specific approval/ license granted by Director General of Foreign Trade (DGFT). STC is at present importing 2000 MT crude Coconut Oil for the requirement of buyer M/s Marico based on the license issued by DGFT.
